to lay on the Table under sub-section (i) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: —

(i) First Annual Report and Accounts of the Scooters India Limited for the year ended the 31st March, 1973, together with the Auditors’ Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library, See No. LT-8393/74 for (i) and (ii)].

SHRI BHUPESH GUPTA: What is the statement?

SHRI NIREN GHOSH: It should be circulated to the Members.

**STATEMENT BY MINISTER**

*World Population Conference held at Bucharest*

SHRI BHUPESH GUPTA: It should be read out. We should be allowed to ask clarifications.

SHRI NIREN GHOSH: It is an important statement.

SHRI A K. KISKU: I laid the papers on behalf of Shrimati Sushila Rohatgi.

SHRI BHUPESH GUPTA: The statement should be read out.

SHRI A. K. KISKU: I laid the papers on behalf of Shrimati Sushila Rohatgi that were against her name. My name has not been called yet.

SHRI KRISHAN KANT: Sir, they want information on a statement which is yet to be laid on the Table of the House. So after it has been laid, they can ask for clarifications. That is the point.

SHRI LAL K. ADVANI: We are concerned with the statement supposed to be made by Shri Kisku.

SHRI KRISHAN KANT: That will be later.

(Interruptions)

MR. CHAIRMAN: If the hon. Members are interested in hearing, he will read out the statement.

SHRI A. K. KISKU: I beg to lay on the Table a statement on the World Population Conference .................

(Interruptions)

MR. CHAIRMAN: Do not create confusion.

SHRI A. K. KISKU: Sir, according to the instructions given, I read out the statement Mr. Chairman, Sir; as Hon’able Members are aware, 1974 is being observed by the United Nations as; World Population Year. A World Population Conference was held in Bucharest (Romania) from the 19th to 30th August. Dr. Karan Singh led the Indian Delegation to this Conference and the Deputy Leader was Profesor S. Chakravarty Member, Planning Commission. A member of our delegation Professor P. B. Desai was elected Rapporteur-General of the Conference.

In view of the importance of this event, I am sure hon. Members will be interested to know more, details
with regard to the Conference. With your permission, Sir, I would like to place copies of four documents in the Library; Dr. Karan Singh address to the Plenary Session, our Country Statement for the Conference, the concluding speech by Professor S. Chakravarty, and the World Population Plan of Action as finally adopted by the Conference on 30th August, 1974. Members will notice that the broad policy enunciated in the Minister's opening speech has been well reflected in the Plan of Action as finally adopted.

SHRI NIREN GHOSH: I have a submission to make. To put it in the Library is not enough. I think this document should be circulated to the members so that we can read it and really ask clarifications on that score. That is my submission.

I have another submission to make "to you that 25 members, almost all the Opposition members of this House submitted a motion for Parliamentary probe. It was unanimous opinion in the House. The whole country, Sir, is looking at you about the motion and what happens to it. Shall we be allowed to discuss it in the House or not? You should give a direction on this today.

SHRI BHUPESH GUPTA: Sir, on this matter of this kind, it is not enough to say that somebody went there and he made a speech—I mean Dr. Karan Singh—I am talking about the World Population Conference at Bucharest. He should give a brief statement on it in the House. We find—we have been, following this matter—a serious conflict arose between the developed countries and the developing countries. The United States and other developed countries wanted to pressurise us and put certain terms on us. In the name of population control they wanted to interfere in the internal affairs of the developing countries. All this happened. Ultimately with the help of the Soviet Union and the socialist countries the developing countries, the countries of the third world could stand their ground. The newspapers have reported about this especially the continental papers and also the papers coming from the United States. There is no reflection of all that in this here. We would like to know vis-a-vis the controversy that arose whether it is not a fact that the United States in the name of this population control wanted social and economic changes in the developing countries; in fact they wanted to go into the fertility of the population in India and so on and impose certain terms. What stand did you take and how did you meet this? Who were our friends and who were our enemies, who wanted to impose terms on us? All these things should be stated. I would only say before I end his topic that we shall study whatever has been laid in the Library but this is not a good precedent. Placing something in the Library is a different matter. A statement should be made on the floor of the House so that we can seek clarifications. I would request you that on Monday you should give us little chance to seek certain clarifications from the Health Minister with regard to this Conference.

Finally, I want to know—my friend Mr. Niren Ghosh also wanted to know—what has happened to my motion asking for the appointment of a Parliamentary committee. In the other House I think a motion has been admitted and they are going to discuss it on Monday. In this House also we have given a motion calling for the appointment of a parliamentary committee in order to go into this question of licence scandal or what ever you call it. I should like to know when this would be discussed in this House. It should be known to us. The Parliamentary Affairs Minister is here. He can tell; what is the Government's reaction to it?

ADHUNI: Sir, it was the desire of this House that ............
SHRI OM MEHTA: I think you are mixing this parliamentary probe with population growth. (Interu-p-tions) Mr. Bhupesh Gupta was talking about population control.

SHRI NIREN GHOSH: Before that I had raised this question.

SHRI OM MEHTA: You separate the issues then I will reply.

SHRI LAL K. ADVANI: After we discuss population we discuss the licence issue also.

SHRI BHUPESH GUPTA: It should not be confused. This has nothing to do with population control. This is about the licence scandal.

SHRI LAL K. ADVANI: Population control first and then corruption control.

SHRI BHUPESH GUPTA: The motion is before you. It is perfectly in order and I think you have admitted it. Now the question is one of finding time. I suggest next week we may take it up. Lok Sabha has already admitted it and a discussion will take place. That is the decision they have taken, a good decision. I congratulate the Speaker for giving that decision and I should like to congratulate you also in anticipation of it. Next week we can take it up any day according to your discretion so that our motion for appointment of a parliamentary committee to probe into this business is discussed fully in the House.

SHRI OM MEHTA: We have got great regards for Mr. Bhupesh Gupta but I would have thought you would want to discuss this parliamentary probe and other things when the report of the CBI that is going into the matter comes before us.

MANY HON. MEMBERS: No, no.

SHRI BHUPESH GUPTA: Don't bring in CBI.

SHRI NIREN GHOSH: Members of Parliament should be seized of their affairs on their own, and not through the CBI.

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SHRI OM MEHTA: We have got great regards for Mr. Bhupesh Gupta but I would have thought you would want to discuss this parliamentary probe and other things when the report of the CBI that is going into the matter comes before us.
Mr. Chairman: He has conceded that.

I am talking about Wednesday. You agree and we will discuss it.

Shri Bhupesh Gupta: We agree. It will be on Wednesday.

Shri Subramanian Swamy: Sir, I am interested in population.

Mr. Chairman: Mr. Swamy, please resume your seat. I am clarifying the position regarding population.

Shri Om Mehta: I strongly protest against the words he has used. I never said any 'Chakkalas Baji. When the suggestion came from the leaders of opposition parties, I agreed and he must not forget that Mr. Rabi Ray also demanded it he is the leader of his party. Is he nobody in the party?

Mr. Chairman: Let me decide about the other documents. The documents pertaining to population are in the Library. If copies are readily available, they can be placed on the Table here and, if necessary, they can be circulated.

Shri Subramanian Swamy: Sir, that is not enough. What I want to bring to your attention is a very large delegation went to Bucharest...
SHRI SUBRAMANIAN SWAMY: There, the hon. Minister made a statement on population control which seems like a departure from the previous policy. He said, for example, that the best control is development. I agree with him, it is. And we have been saying it for long. But that is not the Government's attitude. So, we would like to have a discussion on that. Why has the Government changed its policy from the old proved methods through pills, loops and so on, and has spoken of a new policy, development. I agree with him. We have been urging upon him and the previous Ministers that they should change the family planning policy. I am glad that he has changed it. But why has the Government changed it?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): We welcome a discussion at this Session or at the next Session.

MR. CHAIRMAN; He welcomes the discussion; whenever the time is allotted it can be held.

REFERENCE TO ACCIDENT AT MANNED LEVEL CROSSING GATE BETWEEN SANTAMAGULUR AND SAVALYAPURAM STATIONS OF THE SOUTH CENTRAL RAILWAY ON 6-9-1974

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Mr. Chairman, Sir, I regret to inform the House of an accident which took place at a manned level crossing gate on the South Central Railway in the early hours yesterday.

At about 00.50 hours on 6-9-74, train No. 227. Up Guntur Gadag Pas-sanger collided with the rear portion of a road transport but at manned level crossing gate situated at Kms 607/13-14 between Santamagulur and Savalyapuram stations on the Guntur-Donakonda metre gauge single line section of Vijayawada Division of the South Central Railway. As a result of the collision, 9 occupants of the bus were killed and two died subsequently, bringing the total number of deaths to 11. In addition, 12 persons were injured, of whom 3 are reported to have sustained grievous injuries. The injured persons were removed to civil Hospital, Guntur and Railway Hospital, Vijayawada, where they are reported to be progressing satisfactorily.

Immediately on receipt of the information of the accident, railway officers rushed to the site to supervise relief and rescue operations.

Ex-gratia payment has been arranged to the injured and to the next of kin of those who died.

The Additional Commissioner of Railway Safety has decided to hold an enquiry at Narasaraopet on 9th instant.

MESSAGES FROM THE LOK SABHA

The Appropriation (No. 3) Bill, 1974.


SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

(1)

"In accordance with the provisions of Rule 96 of the Rules of procedure and Conduct of Business"